

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

C.P. No. 13(ND)/2015

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
29.01.2018**

**NAME OF THE COMPANY:** A. A. Development Capital India Fund LLC V/s.  
M/s. Bar Flex Polyfilms Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


For the Petitioner (s) : None


For the Respondent (s): Ms. Pooja Saigal and Ms. Khyati Sharma, Advocates

**ORDER**

Compromise has still not been arrived at between the parties. Settlement terms if effected in the interim period, be filed in this court.

Renotify this case for arguments on 9<sup>th</sup> May, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**